

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 46/08	IA 81/17 in TP 13/16	For Hearing on IA 81/17	397/ 398	Medi Projects P. Ltd. Vs. Cauvery Medical Center Ltd. & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SANDHAR AN. A.M. 9980012655	Counsel for R11, B12	
2.	MANIK B.T. 8105874004 thiru g thiru.	Advocate for the petitioners	
3.	SRINANDAN. K 7299914774	Advocate for Respondent No. 15.	
4.	Perikal. K. Ajun 9341210037	Adv. for R. 2 & 3	

Counsel for petitioner is present. IA 81/17 is listed today for orders. Counsel for petitioners reported that he has filed rebuttal submissions on behalf of petitioner No.2 in the main petition. IA 81/17 is again listed for orders on 12.10.2017.

MEMBER (J)

MEMBER (T)